NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.A No. 46/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE PARTIES: M/s. C & S Systems Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956 and 441 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

ORDER

CA No. 46/441/NCLT/MB/MAH/2012

Owing to paucity of time, list this matter on 10.01.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)